

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5417  
ANSWERED ON:13.12.2010  
HAAT BAZAR  
Bheiravdanji Shri Gadhvi Mukeshkumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government proposes to accord approval for setting up Haat Bazar in various parts of the country, particularly in Madhya Pradesh and Gujarat;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor; and
- (d) the financial assistance granted/proposed to be granted for the said purpose, State- wise and district-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): Under Swarnjayanti Gram Swarozgar Yojana (SGSY), a major self employment programme of the Ministry of Rural Development, there is a provision for setting up of permanent marketing centres or Haats at Village, District and State levels in all States including Madhya Pradesh and Gujarat. Funds upto Rs.15 lakhs for creation of Village Haats, upto Rs.1.5 crores for a district level Haat and upto Rs.3.00 crores for a Haat at the State capital are permissible under this component. These funds are shared between Centre and the States in the ratio of 75:25 while in case of Centre and North Eastern States, the funds are shared in the ratio of 90:10.

(d): Central assistance amounting to Rs.9462.375 lakhs was released during the year 2008-09 to 27 States and one U.T as first installment for setting up of three village haats each in 549 Districts of the country. The Ministry has also conveyed administrative approval to the remaining districts during the year 2009-10 to incur expenditure in this regard out of SGSY funds available with the DRDAs. State-wise details of funds released during 2008-09 as first installment for setting up of village haats is given at Annexure-I. A total of Rs.1191.38 lakhs has been released as second installment to States during 2009-10 and 2010-11 so far, for setting up Village Haats. The State-wise details of funds released as second installment for construction of village haats is given at Annexure-II.